

88

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 143/73(4)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017**

Name of the Company: Siddharth Berwa
V/s.
Plethico Pharmaceuticals Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYESH.A.BUCH.	ADVO.	PETR.	
2.				

ORDER

Learned Advocate Mr. Jayesh Buch present for Petitioner. None present for Respondent.

Respondent not filed any reply.

Common Written submissions filed along with order of the Hon'ble High Court of Madhya Pradesh in CP 47/2017, 76/2017 to 145/2017, 153/2017 to 171/2017 by the petitioner.

Heard arguments of Learned Counsel for petitioner. None appeared for Respondent company.

Order reserved.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 19th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL